

स्वास्थ्य और परिवार नियोजन मंत्रालय में उप-मंत्री (जी ए० के० कित्तू) : (क) से (घ), प्रेषित सूचना एकत्र की जा रही है और समापन पर रख दी जायेगी।

**Manufacturing of adulterated and sub-standard drugs**

4006. DR. H. P. SHARMA : Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state .

(a) the number of cases in which adulterated and sub-standard drugs and medicines have been found to have been manufactured by the pharmaceutical and drug factories in India during the last three years, year-wise ;

(b) the names of the manufacturers involved in these cases, or allegedly involved in these practices ;

(c) the names of the manufacturers prosecuted and found guilty in these cases and in how many cases the prosecution was dropped and the names of the manufacturers involved in such latter type of cases ; and

(d) the steps taken and being taken to prevent adulteration in life saving drugs and medicines ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU) : (a) to (c). The information is being collected and will be laid on the Table of Sabha when received.

(d) A note indicating the steps taken by the Central Drugs Standard Control Organisation to combat the manufacture and sale of spurious and substandard drugs is laid on the Table of the House. [Placed in Library. See No. LT-6504/74].

**Take over of Martin Burn Organisation**

4007. SHRI BHOGENDRA JHA : Will the Minister of HEAVY INDUSTRY be pleased to state :

(a) whether employees of the Federation of Mercantile Employees Union and Burn

Sramick Karmachari Coordination Committee urged upon Government to take over the whole Martin Burn Organisation group along with the take over of the Burn and Company and Indian standard Wagon Company ; and

(b) if so, the decisions taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH) : (a) and (b). A delegation of the Burn Sramick Karmachari Co-operation Committee did call on the Union Minister of Heavy Industry requesting him to take over the entire Martin Burn Organisation. However, it was clarified to them that the decision to take over the Management of M/s. Burn & Company Ltd. and M/s. Indian Standard Wagon Company Ltd was taken on view of the criticality of the items being produced by these two companies to the economy of the country, and the necessity to maintain and build up the production of these items. As such, the question of taking over the entire Martin Burn Organisation with its conglomerate trading and non-manufacturing activities did not arise.

**Demand of workers who went on strike in Cochin Port**

4008. SHRI C. H. MOHAMED KAYA : Will the Minister of LABOUR be pleased to state :

(a) the main demands of the workers who went on strike in Cochin Port recently ; and

(b) what the Department did to avert the crisis ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) : (a) The main demands of the workers who went on strike in Cochin Port from 15-2-1974 related to withdrawal of disciplinary proceedings against the registered dock workers and of emergency declared in Cochin Port.

(b) The strike was a lightning one and the notice of strike was received after its commencement. The Chairman, Cochin Dock Labour Board, and the Assistant Labour Commissioner (Central), Ernakulam advised the workers to restore normalcy. Normal working was resumed from 19-2-1974 following a settlement arrived at in the meeting called by the Chief Minister of Kerala.

**Nurses gheraoed and beaten up by Delhi Police**

4009. KUMARI KAMLA KUMARI: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state

(a) whether the police-man gheraoed and beat up a dozen nurses in Delhi in January, 1974; and

(b) if so, the reasons therefor and the action taken against the police?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKUL): (a) No

(b) Does not arise.

**Inquiry into Praja Sahkari Udyog Bharatpur regarding advance deposit for Apollo Scooters**

4010. SHRI SHASHI BHUSHAN: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) whether Government have received the report of inquiry about the Praja Sahkari Udyog, Bharatpur regarding advance deposit for Apollo Scooters;

(b) whether the persons who had deposited a sum of Rs. 250 each have so far been given the refund, in part or full; if so, the particulars thereof; and

(c) if not, the steps Government propose to take to help the persons who had deposited the money with the company?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) No, Sir

(b) No, Sir.

(c) The case is still pending in the Court. The question of refund will be examined after the Court issues orders in the case.

**Heavy Industrial Units in Punjab**

4011. SHRI MOHINDER SINGH GILL: Will the Minister of HEAVY INDUSTRY be pleased to state:

(a) the number of heavy industrial units in the public or private sector which have been sanctioned to be set up in Punjab during the last three years; and

(b) the places where they have been set up and the State's participation therein?

THE DEPUTY MINISTER IN THE MINISTRY OF HEAVY INDUSTRY (SHRI DALBIR SINGH): (a) and (b). In the State sector, M/s. Punjab Tractor, Ltd., Chandigarh, has been granted an industrial licence on 10th November, 1971, for setting up an agricultural tractor factory in village Mohali (near Chandigarh). The equity share-holding in this company is 41 per cent Punjab Industrial Development Corporation, 50.2 per cent public financial institutions, 7 per cent Hindustan Machine Tools Ltd., and 18 per cent public.

In the private sector, M/s. Byford Tractors Ltd., New Delhi, were granted an industrial licence on 10th January, 1972, for setting up manufacture of agricultural tractors in village Mohali (near Chandigarh) and M/s. Perfect Tractors, Ltd., New Delhi, were granted an industrial licence on 20th May, 1971, for the manufacture of agricultural tractors at their existing undertaking at Patiala. No State participation has been proposed in either of these units.

**Allotment of E.C. grade aluminium to small scale sector**

4012. SHRI BHALJIBHAI PARMAR: SHRI SOMCHAND SOLANKI:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether All Aluminium Conductors/ Aluminium Conductors Steel Re-inforced